

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3231
ANSWERED ON:23.08.2011
FISHERY SURVEY OF INDIA
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Fishery Survey of India (FSI) is permitted to take up consultancy work to earn fees to offset its annual expenses from the Indian Ocean Tuna Commission;
- (b) if so, whether the FSI has shown any earnings from such work;
- (c) if so, the details thereof;
- (d) the annual budget of FSI in 2009-2010 and 2010-2011; and
- (e) the steps taken/likely to be taken by the Government to improve the functioning of FSI to make it useful to the deep-sea sector in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a) No, Madam.
- (b) and (c) Does not arise .
- (d) Annual Budget of Fishery Survey of India (FSI) was Rs 48.61 Crore and RS 45.09 Crore in the years 2009-10 and 2010-11 respectively.
- (e) FSI carries out regular survey and assessment of fish stocks and fishing ground in the Indian EEZ, generating vital information on the exploitable resources for their sustainable harvest. In addition FSI also imparts onboard training to traditional fishermen on tuna longliner, enabling them to venture into tuna fishery and adopt modern marine fishing technologies. Performance of FSI is reviewed regularly.